

replies to such suggestions immediately, but I can assure the House, through you, that the Government is fully conscious of the needs of the farmers and the need for providing incentives to farmers, especially sugarcane growers, and we have done whatever we could and, certainly, much more than what the previous Government had done. (Interruptions).

श्री रामावतार शास्त्री : अध्यक्ष जी, बिहार की 29 मिलों पर बकाया का ब्योरा मंत्री महोदय जी ने दिया है, जिसमें मोतीपुर 72 लाख 63 हजार, लोहट 52 लाख 23 हजार, बिहटा 28 लाख 46 हजार और एस०के०जी० सिवान 17 लाख 35 हजार है। यह रुपया सबसे ज्यादा इन कारखानों पर किसानों का बकाया है। इसमें मोतीपुर को अभी हाल में सरकार ने अपने कब्जे में लिया है और बिहटा कई सालों से सरकार के कब्जे में है। इसके बावजूद भी सरकार ने बकाया अदा नहीं किया, जो कि आपका कारखाना है। मैं जानना चाहता हूँ कि इन चारों मिलों पर जो राशि बकाया है, इसको दिलाने के लिए आपने कौन सी कार्यवाही की है ?

श्री बोरेंद्र सिंह राव : कौन कौन सी मिलें हैं, कितना-कितना पैसा हमने दिया है, उसका ब्योरा मेरे पास इस वक्त नहीं है, यदि सदस्य चाहेंगे तो मैं तफसील में बता दूंगा। जो मिलें सरकार ने ले ली हैं, उन सब को काफी कर्जा सरकार ने दिया है। जो स्टेट ने ली हैं उन को कोआपरेटिव के थ्रू या ...

श्री रामावतार शास्त्री : सवाल कुछ दूसरा पूछा था, जबाब कुछ दे रहे हैं।

श्री बोरेंद्र सिंह राव : आप का जैसा सवाल है, वैसा ही जवाब मिलेगा।

श्री रामावतार शास्त्री : मैंने पूछा था कि इन रुपयों को कब दिलवायेंगे या कब तक

दिलवाना चाहते हैं सब से ज्यादा बकाया वाली मिलें यहीं हैं, जो आप के कब्जे में हैं. . .

श्री बोरेंद्र सिंह राव : बकाया देने की सरकार की पालिसी है। इसी के लिये मिलें टेक-ओवर की जाती हैं।

श्री रामावतार शास्त्री : कब तक दिया जायेगा।

श्री बोरेंद्र सिंह राव : जितनी जल्दी हो सकेगा, उतनी जल्दी बकाया दिलवायेंगे। हमें सरकार के रिसोर्सेज को भी देखना पड़ता है। ऐसा न हो कि कहा सभी मिलें, सिक हो जाएं, लोग करोड़ों रुपया बकाया छोड़ कर चने जायें और कर्जा हम देते रहें।

श्री रामावतार शास्त्री : यह कर्जा नहीं है, यह उन की गाढ़ी कमाई का पैसा है।

MR. SPEAKER: Mr. Somnath Chatterjee.

SHRI SOMNATH CHATTERJEE: Question number 3.

SHRI CHITTA BASU: Question No. 12 may also be taken up with this. . .

SHRI NIREN GHOSH: Questions Nos. 3 and 12 are of a similar nature; they can be taken up together.

MR. SPEAKER: Should we take up Questions Nos. 3 and 12 together? Are you agreeable?

SHRI BIRENDRA SINGH RAO: Yes, Sir.

Unutilised Stock of Foodgrains Under Food for Work Programme

*3. SHRI SOMNATH CHATTERJEE: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether out of 17 lakh tonnes allocated for Food for Work Programme, the State Governments till the end of September, 1960 had utilised 11 lakh tonnes, thus leaving an

unutilised balance stock of 6 lakh tonnes;

(b) if so, the names of State Governments which have not utilised the allotted quota;

(c) the names of State Governments who demanded more quota for the States; and

(d) the names of States which demanded supply of their quota in time?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI BALESHWAR RAM): (a) to (d). On 1st April 1980, the unutilised balance of foodgrains with the States/Union Territories from the earlier year was about 7 lakh tonnes. 10 lakh tonnes of foodgrains were allocated to the States/Union Territories under the Food for Work Programme in April, 1980. Out of the total available quantity of 17 lakh tonnes till end of September, 1980, the utilisation reported so far from different States/Union Territories is 9.56 lakh tonnes. No State except Maharashtra has reported utilisation of the entire available quantity of foodgrains under the programme.

All State Governments/Union Territories except Manipur, Meghalaya, Nagaland, Sikkim, Arunachal Pradesh, Mizoram and Chandigarh have demanded more foodgrains than allocated to them.

Revision in Allocation of Foodgrains under Food for Work Programme

*12. SHRI CHITTA BASU:
SHRI NIREN GHOSH:

Will the Minister of RURAL RECONSTRUCTION be pleased to State:

(a) Whether Government have recently revised the foodgrain allocations to the States for the Food for Work Programme;

(b) if so, the full facts in regard to such revisions State-wise; and

(c) the reasons for such revisions?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE

(SHRI BALESHWAR RAM): (a) to (c). No revision has been made but in the last month an additional allocation of 4 lakh tonnes has been made among the different States and the Union Territories. A statement showing this allocation is laid on the Table of the House.

Statement

Quantities of Foodgrains of 4 lakh metric tonnes allocated to States/

Unions

Territories

Sl. No.	State/UT	Quantity of foodgrains (Metric tonnes)
1.	Andhra Pradesh	42,000
2.	Assam	8,000
3.	Bihar	54,000
4.	Gujarat	12,500
5.	Haryana	3,500
6.	Himachal Pradesh	2,500
7.	Jammu and Kashmir	3,500
8.	Karnataka	18,500
9.	Kerala	18,000
10.	Madhya Pradesh	29,500
11.	Maharashtra	32,500
12.	Manipur	500
13.	Meghalaya	500
14.	Nagaland	400
15.	Orissa	18,500
16.	Punjab	5,500
17.	Rajasthan	10,400
18.	Sikkim	250
19.	Tamil Nadu	33,000
20.	Tripura	1,250
21.	Uttar Pradesh	74,500
22.	West Bengal	30,000

UNION TERRITORIES

23.	Andaman and Nicobar Island	300
24.	Arunachal Pradesh	300
25.	Mizoram	300
26.	Pondicherry	300

Total 4,00,000